

Plan for tribal development from State Plans is Rs. 3521 crores. In addition, an amount of Rs. 470 crores of special central assistance has been provided for distribution among States and Union Territories. During first three years, the anticipated expenditure including special central assistance is of the order of Rs. 1998 crores. In the Annual Plan 1983-84 the outlay for Tribal Sub-Plan is Rs. 887 crores including special central assistance. As per reports received from the State Governments, about 22 lakh families have been assisted in the tribal sub-Plan area and 7.63 lakh families have been targetted for such assistance during 1983-84. The area under irrigation, horticulture and forest plantation has increased. There has also been addition of area under soil conservation treatment. A large number of villages have been provided water supply and electricity.

(b) No report has been received in regard to diversion of funds earmarked for tribal development to other purposes.

(c) Monitoring systems have been functioning in the States and the Centre and there would appear to be no necessity to create a further Central monitoring cell.

(d) Does not arise.

Achievement of objectives by Tribal Sub Plan

4802. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the objectives set out in Tribal sub Plan strategy have not been achieved its objectives ;

(b) whether the stress laid on the first objective has resulted in area development rather tribal personnel development ; and

(c) whether the objectives set out in the strategy need a re-look ?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) No, Sir.

(b) No Sir. In fact the first objective has raised the productivity levels in the field of agriculture, horticulture, animal husbandry, forestry, cottage, village and small industry which created an economic impact and enabled substantial number of tribal families in improving their economic status.

(c) No Sir.

Administration of Scheduled Areas

4803. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that none of the States followed any of the provisions relating to the administration of scheduled areas as laid down in Schedule V to the Constitution; and

(b) if so, the steps taken/instructions issued so far after the adoption of the Constitution ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) The provisions in the Fifth Schedule to the Constitution are followed.

(b) Does not arise, However, the States have been advised from time to time about the policy priority and programmes for the development of the STS and the Scheduled Areas.

Backlog in Indian Economic Service

4804. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of officers in Indian Economic Service in the country till date;

(b) the percentage of SC/ST in each case;

(c) the shortfall/backlog till date computing from the date of constitution of service; and

(d) the steps taken and relaxation made from wiping out backlog/shortfall ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :
(a) 501 as on date.

(b) The percentage of the Scheduled Castes and the Scheduled Tribes officers to the total is approximately 8 and 3 respectively.

(c) and (d) There is no shortfall/backlog in the vacancies reserved for Scheduled Castes/Scheduled Tribes in Grades I, II and IV of the service. There is a very small carry forward of 5 vacancies for Scheduled Castes officers and 3 for Scheduled Tribes Officers in Grade III of the service and this will be taken into account when the next Select List for promotions is drawn.

Approval of Planning Commission for New Railway Lines in Hill Areas

4805. PROF. NARAIN CHAND PARASHAR : Will the Minister of PLANNING be pleased to refer the reply given to Unstarred Question No. 4168 on 23 March, 1983 regarding special criteria for developing Hilly Regions and state :

(a) the names of the new railway lines which have been approved by the Planning Commission in hill areas after relaxing the criterion of economic return and for which sufficient funds have been allotted so as to ensure their construction on a priority basis as compared to such projects on the plains;

(b) whether any effort has been or would be made by ensuring liberal allo-

cation of funds so as to complete the project expeditiously;

(c) if so, the nature and extent of the efforts made or likely to be made in this regard so as to bring them at par with the plains of the country; and

(d) if not, the reasons therefor ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) to (d) Construction of new railway lines is taken up after a detailed survey and when such a line provides the most economical mode of transport to meet the needs of the area. Usually, a return of 10 per cent (on DCF basis) is considered necessary to approve such projects. However, this is waived if a project is considered essential on other social considerations. Construction of new railway lines for serving the hilly areas have been approved on other considerations even if these were not always found financially viable.

However, on account of an overall constraint of resources, and the needs of other railway projects including replacement of assets, it has not been possible to provide resources fully for progressing the works of new railway lines. Within the available resources for construction of new railway lines, priority has been given to project oriented lines, lines nearing completion and lines in the N. E. Region. A list of lines in the N. E. Region for which funds to ensure satisfactory progress have been allotted is given below :—

1. Dharmanagar—Kumarghat
2. Balipara—Bhalukpong
3. Silchar—Jiribam
4. Anguri—Tuli
5. Lalghat—Bhairabi

Efforts are made continuously to provide additional allocation of funds to Railways to enable them to meet their